

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 238**

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

CCTNS SCHEME

238 SHRI R. GIRIRAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has increased its allocation for improving the Crime and Criminal Tracking Network & Systems (CCTNS) Scheme and modernization of forensic capacities in various States;

(b) if so, the details of the funds allocated in the last five years, State-wise, year-wise;

(c) whether Government has approved ₹ 4846 crore for modernization of State police forces but have spent a meagre amount of ₹ 577 crore in the last three years; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) and (b): Crime and Criminal Tracking Network & Systems (CCTNS) facilitates collection, updation and analysis of data related to crime and criminals. The implementation of the CCTNS Project was completed on March 31, 2018, and no funds have been released to States/UTs for the project since that date. The Scheme for Modernization of Forensic Capacities have been approved with a total financial outlay of ₹2080.5 crore for the period 2021-22 to 2025-26. Under this Scheme, assistance is

available to States/ Union Territories to develop high quality forensic science facilities for modernization of machinery and equipment including mobile forensic vans and facilitating availability of trained manpower in these laboratories through expansion of educational facilities for forensic science in the country. So far, funds to the tune of about ₹186.12 crore have been approved for 18 States/ Union Territories for the component of “Modernization/ Upgradation of Forensic Science Laboratories in States/ Union Territories” and ₹159.12 crore have been approved for 18 States/ Union Territories for the component of “Mobile Forensic Vans for all districts and State FSLs in the country” under the scheme. The details of the funds approved so far to the States/UTs under these two components is enclosed at Annexure I.

(c) and (d): The Assistance to States & UTs for Modernization of Police (ASUMP) [erstwhile scheme of Modernization of State Police Forces (MPF)] scheme has been approved with an overall outlay of Rs. 4846 crore for a period of five years from 2021-22 to 2025-26. An amount of Rs. 247.56 crore has been released to States/UTs under the scheme during the period of 2021-2022 to 2023-2024. The released amount remained on the lower side due to substantial unspent balances of previous years lying with the State/UT Governments. The details of the funds allocated and released to the State/UT Governments under the scheme during the last three financial years (2021-2022 to 2023-2024) is enclosed at Annexure II.

ANNEXURE-I MENTIONED IN PART (a) and (b) IN REPLY TO RAJYA SABHA UN-STARRED QUESTION NO. 238 FOR ANSWER ON 24.07.2024 REGARDING CCTNS SCHEME

S. No.	States	Approved Fund (₹ in crore) for Modernization/ Upgradation of Forensic Science Laboratories in States/ Union Territories	No. of Mobile Forensic Vans approved	Approved Fund (₹ in crore) for Mobile Forensic Vans for all districts and State FSLs in the country
1	Andhra Pradesh	0	26	16.9
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	0
4	Bihar	0	0	0
5	Chhattisgarh	0	05	3.25
6	Goa	0	0	0
7	Gujarat	8.27	10	5.00
8	Haryana	0	0	0
9	Himachal Pradesh	1.65	06	3.90
10	J&K	21.117	23	14.95
11	Jharkhand	0	0	0
12	Karnataka	9.572	32	20.80
13	Kerala	6.0482	0	0
14	Madhya Pradesh	0	57	36.94
15	Maharashtra	5.90	0	0
16	Manipur	6.1651	12	7.80
17	Meghalaya	3.00	12	7.80
18	Mizoram	6.13	0	0
19	Nagaland	8.2412	0	0
20	Odisha	0	0	0
21	Punjab	0	0	0
22	Rajasthan	22.20	0	0
23	Sikkim	0.80	0	0
24	Tamil Nadu	26.72	0	0
25	Telangana	10.4163	29	17.87
26	Tripura	0	5	3.25
27	Uttar Pradesh	42.25	0	0
28	Uttarakhand	5.93	06	3.90
29	West Bengal	0	0	0
30	A & N Islands	0.60	02	1.30
31	Chandigarh	0	02	1.30
32	DNH & DD	0	03	1.95
33	Delhi (UT)	0	15	9.72
34	Ladakh	0	01	0.65
35	Lakshadweep	0	0	0
36	Puducherry	1.105	03	1.95
Total		186.1148	249	159.23

Note: It may be noted that projects have been approved for the States / UTs, however, funds have not been released in most of the cases as funds under this component would be released in a Just-in-Time manner upon receipt of request from the States / UTs to avoid parking of funds.

ANNEXURE-II MENTIONED IN PART (c) and (d) IN REPLY TO RAJYA SABHA UN-STARRED QUESTION NO. 238 FOR ANSWER ON 24.07.2024 REGARDING CCTNS SCHEME

Table I- Statewise Funds released in last three years (FY 2021-2022 to FY 2023-2024) under the scheme for Assistance to States and UTs for Modernization of Police

(₹ in crore)

S. No.	State	2021-22		2022-23		2023-24	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	24.46	0	17.73	0.4430	9.47	0
2.	Arunachal Pradesh	3.92	0	3.26	0.3345	2.61	0
3.	Assam	26.4	9.36	11.64	3.8565	6.58	0
4.	Bihar	27.62	0	27.14	0.4430	13.94	0
5.	Chhattisgarh	9.72	5.44	11.01	0.4430	6.28	0
6.	Goa	1.03	0.26	2.79	1.0245	2.38	0
7.	Gujarat	25.58	0	26.67	0.5440	13.73	6.865
8.	Haryana	11.48	10.35	11.96	0.5440	6.73	0
9.	Himachal Pradesh	3.5	0	4.34	0.3345	3.10	0.775
10.	Jammu & Kashmir	-	-	***	-	***	-
11.	Jharkhand	9.21	0	11.87	1.8830	6.70	0
12.	Karnataka	38.37	32.54	19.19	4.7975	10.18	7.635
13.	Kerala	16.11	4.48	18.59	0.4430	9.89	0
14.	Madhya Pradesh	27.11	6.78	25.15	0.4430	13.01	3.2525
15.	Maharashtra	47.11	0	36.24	0.5440	18.28	0
16.	Manipur	9.55	0	4.10	0.9845	2.99	0
17.	Meghalaya	3.75	0	3.29	2.1145	2.61	2.943
18.	Mizoram	4.77	0	2.74	3.2531	2.36	0
19.	Nagaland	10.74	17.03	3.57	0.3345	2.74	3.307
20.	Odisha	15.6	3.90	13.91	0.4430	7.67	10.476
21.	Punjab	16.42	0	11.18	0.4430	6.35	0
22.	Rajasthan	31.26	13.53	21.18	0.5440	11.11	0
23.	Sikkim	1.77	1.37	2.43	0.3345	2.21	2.21
24.	Tamil Nadu	34.84	0	44.04	0.5440	21.99	0
25.	Telangana	17.48	8.74	14.32	4.1240	7.86	5.895
26.	Tripura	7.84	6.75	3.91	0.3345	2.91	0
27.	Uttar Pradesh	63.19	32.02	56.61	0.5440	27.97	0
28.	Uttarakhand	3.37	5.84	5.43	0.4430	3.64	1.82
29.	West Bengal	28.9	0	23.49	0.5440	12.21	0
	Sub-Total	521.10	158.39	437.78	31.0621	237.5	45.1785
	Contingency Reserve, ^	99.35		31.00		13.1835	

	Mega City ^ Policing		0.18				
	Misc. exp.			0.45	0.1770		
	Incentives for Police Reforms^			124.00		0.45	0.18
	Separate Project**			5.00			
	UTs	NA		22.22***	5.4470***	12.9865** *	6.944***
	Grand Total	620.45 (RE: 188.00)	158.57	620.45 (RE: 150.52)	36.6861 (=36.69)	264.12 (RE: 166.33)	52.3025*

^^ Rs. 67.11 crore released to Assam (Rs. 59.30 crore) and Meghalaya (Rs. 7.81 crore) for South Asian Games.

*Released amount remained on the lower side due to unspent balances (lying with the States), which are required to be reduced to /below 50% of first installment of central share likely to be released to a state in a F.Y including corresponding State-Share.

** Greyhounds Training Centre in Andhra Pradesh.

*** From F.Y. 2022-23 onwards, the details of funds allocated and released to UTs are at Table No: II.

^Release/utilization of these funds is shown against relevant States.

Note

I. The figures of allocation and release for FY 2018-19 include funds released to the Ordnance Factory Board (OFB) for supply of weaponry to the States.

II. Releases to States have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates (UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms

Table II Details of the funds allocated and released to UTs during the year 2022-23 and 2023-24 under the scheme of 'Assistance to States and UTs for Modernization of Police'

(₹ in crore)

S.No.	UTs	2022-23		2023-24	
		Allocation	Release	Allocation	Release
1.	Andaman & Nicobar Islands	0.86	0.43	0.68	0.6345
2.	Chandigarh	1.00	0.50	0.73	3.5775
3.	Dadra & Nagar Haveli and Daman & Diu	0.66	0.33	0.58	0.6245
4.	Delhi	10.69	2.6725	5.52	0.5440
5.	Jammu & Kashmir	6.65	0.00	3.53	0.3345
6.	Ladakh	0.66	0.33	0.58	0.6245
7.	Lakshadweep	0.58	0.29	0.54	0.6045
8.	Puducherry	1.12	0.8945	0.82	0
	Sub-Total	22.22	5.4470	12.98	6.944

Note: UTs have been included in the ASUMP Scheme w.e.f. F.Y 2021-22. However actual release to UTs could be done only from the F.Y 2022-23 onwards, since the cabinet approved continuation of the ASUMP Scheme vide its decision dated 19.01.2022 and guidelines of ASUMP Scheme were circulated to States/UTs on 08.08.2022.
